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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH :AT  
HYDERABAD

O.A.No.475 OF 1996.

Date of Order:27-2-1998

**Between:**

D.V.Chandra Sekhar. .... Applicant

and

1. The Chief Personal Officer,  
South Central Railways, Railway  
Nilayam, Secunderabad.
2. Senior Divisional Personal Officer  
(Sr.D.P.O.) South Central Railway,  
Guntakal, Anantapur District.
3. The Room Manager, Gegetarian Refreshment  
Room, South Central Railway, Raichur,  
Karnataka.

.... Respondents

COUNSEL FOR APPLICANT :: Mr.G.Ramachandra Reddy

COUNSEL FOR RESPONDENTS :: Mr.V.Rajeshwara Rao

**CORAM:**

THE HON'BLE SRI R.RANGA RAJAN, MEMBER (ADMN)

AND

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

**: O R D E R :**

(AS PER HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN) )

Heard Mr.K.Sudhakara Reddy for Mr.G.Ramachandra Reddy,  
learned Counsel for the Applicant and Mr.V.Rajeshwara Rao for  
the Respondents.

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2. This O.A. is also filed for not allowing the applicant to sit for examination in pursuance of Notification dated: 29/31-12-1993. We already disposed of the O.A. No. 428 OF 1995. The direction given in that O.A. holds good in this O.A. also. Hence no further orders are necessary in this O.A. The Interim Order dated: 18-4-1996 is hereby vacated.

3. The O.A. is disposed of. No costs.

  
(B.S.JAI PARAMESHWAR)  
MEMBER (J)

27.2.98

  
( R.RANGA RAJAN )  
MEMBER (A)

Dated: 27th February, 1998

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Dictated in Open Court

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DSN

  
D.R.

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Copy to:

1. The Chief Personnel Officer, South Central Railway  
Railnilayam, Secunderabad.
2. Senior Divisional Personnel Officer, (Sr.D.P.O),  
South Central Railway, Guntakal, Ananthapur District.
3. The Room Manager, Vegetarian Refreshment Room,  
South Central Railway, Raichur, Karnataka.
4. One copy to Mr.G.Ramachandra Reddy, Advocate,CAT,Hyderabad.
5. One copy to Mr.V.Rajeswara Rao, Addl.CGSC,CAT,Hyderabad.
6. One copy to D.R(A),CAT,Hyderabad.
7. One duplicate copy.

YLKR

11/3/98  
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TYPED BY  
COMPIRED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. BURANGARAJAN : M(A)

AND

THE HON'BLE MR. B.S. JAI PARAMESHWAR:  
M(J)

DATED: 27/2/98

ORDER/JUDGMENT

M.D./R.A./C.I.NO.

in  
D.A.NO. 475/96

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

